

Pong Dam and Sutlej Beas Link

1565. Shri Hem Raj: Will the Minister of Irrigation and Power be pleased to state:

(a) the total cost involved for the construction of the Pong Dam and Sutlej Beas Link;

(b) the proportionate cost to be shared by the beneficiary States:

(c) the share of the Centre for its construction beyond the World Bank loan; and

(d) the proportionate benefits to be shared by the respective beneficiary State Governments?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a)

	Rs.
Pong Dam ..	110.79 crores.
Beas-Sutlej Link	99.65 crores.
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Total estimated cost	210.44 crores.

(b) and (c). No final decision in regard to the sharing of cost and benefits has been taken as yet.

(c) The Central Government has no share in the construction of the Project. However, it advances loans to the State Governments concerned.

Water Supply in Karbala Refugee Colony

1566. Shri Pottekkatt: Will the Minister of Health be pleased to state:

(a) whether it is a fact that water supply in 'E' Block of Karbala refugee colony which is centrally situated in New Delhi is most inadequate particularly on first floor, and the residents have to go down stairs even for bathing and washing;

(b) whether it is also a fact that in spite of several representations made by the residents, the position has remained unchanged; and

(c) the steps proposed to be taken by Government in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Yes. There have been re-

ports from the residents about the inadequacy of water in 'E' Block of Karbala refugee colony. It is, however, due to the defects in the internal pipe line distribution system.

(b) The position can improve only if the internal system of distribution is re-laid by the residents and the position will remain unchanged till it is done.

(c). A meeting of the representatives of the residents was called by the New Delhi Municipal Committee. They have been apprised of the situation. The individual connections as agreed by them will be given as soon as they complete the work of laying pipe lines.

Irrigation and Power Schemes in Bihar

1567. Shri Yamuna Prasad Mandal: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of irrigation and power schemes of the Government of Bihar pending at present with the Central Government for sanction; and

(b) whether the Dhauno River Project in North Bihar has been sanctioned?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) A statement is laid on the Table of the House [*Placed in Library. See No. LT-2101/63*].

(b). No project report for Dhauno River has so far been received from the State Government of Bihar.

Replacing of Sales Tax by Excise Duty

1568. { **Shri Jashvant Mehta:**
Shri Prakash Vir Shastri:
Shri Hem Raj:
Shri Sarjoo Pandey:

Will the Minister of Finance be pleased to state:

(a) whether the question of replacing Sales Tax by Excise Duty was considered in the State Finance Ministers' Conference held in New Delhi on the 7th November, 1963; and

(b) if so, the decisions arrived at?